HIGH COURT OF JAMMU AND KASHMIR (Office of the Registrar General at Jammu) *****

ORDER

No 1477 Dated 06/02/2018

All Sub-Judges of **Jammu Province** are hereby nominated for attending *One day Special Training Programme on "THE JAMMU AND KASHMIR PRE-CONCEPTION & PRE-NATAL SEX SELECTION/ DETERMINATION/ PROHIBITION & REGULATION) ACT, 2002* in terms of Judgment of Supreme Court of India in Writ petition (Civil Nos.349 of 2006 and 575 of 2014 scheduled to be held on 18th February, 2018 at J&K, State Judicial Academy, Janipur, Jammu with the direction to report in the Academy at 9.30 AM. Sharp(Sunday).

By Order.

(Sanjay Dhar) Registrar General

No: 56898 - 905 Bated: 06 02 2018

Copy to the:-

- Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
- 2. Secretary to Hon'ble Mr.Justice Alok Aradhe (Chairman of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
- 3. Secretary to Hon'ble Mr.Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
- 4. Secretary to Hon'ble Mr.Justice M.K. Hanjura (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).

.....for information of His Lordship.

- 5. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.
- 6. Registrar Judicial, High Court Wing, Jammu.

7. All Principal District & Sessions Judges of Jammu province.

......for information and further n/a.

CPC, e-Courts, High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

Registrar General